

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 124 OF 2016

Dated: 11th July, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Rajasthan Renewable Energy Corporation Ltd.Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Anr.Respondent(s)**

**Counsel for the Appellant(s) : Ms. Susan Mathew
Mr. N.K. Gupta (Rep.)**

**Counsel for the Respondent(s) : Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for R-1**

**Mr. Sandeep Taneja
Mr. Ankit Shah for R-2**

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **24.08.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**